

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP (IB) No. 823/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4TH JULY, 2018, 10:30 A.M.

Name of the Company	IFGL Refractories Ltd. -Vs- VISA Steels Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	A. I. Agarwalla Advocate	Petitioner	15/7
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ORDER

Ld. Counsel appearing for the operational creditor submits that he is not pressing the application.

Hence dismissed as not pressed.

Sd

(Jinan K.R.)
Member (J)